

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 117

IA No. 56/2021

In

CP (IB) No. 135/Chd/Hiy/2018

(Admitted)

**IN THE MATTER OF:**

Bank of India

...Petitioner/ Financial Creditor

Vs.

Anand Tex India Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 7, 66 IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.06.2024.

-sd-  
Court Officer

May 15, 2024  
SM